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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(1B) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th September 2017, 10.30 A.M

Name of the Company		Arun Kumar Jain -Vs- Flower Dealcom Pvt Ltd		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. SHADAB SHABBIR
ABBASI, Adv

operational
Creditor

14/9/17

ORDER

Ld. Counsel for the petitioners informed that arguing Senior Counsel is not present. On this ground, he prayed for adjournment. Prayer is allowed.

Petitioner is further directed to comply with the direction issued on 23/08/2017.

List the matter on 23/10/2017.

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(Jinan K.R.)
Member (J)

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(Vijai Pratap Singh)
Member (J)